

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO.3845
TO BE ANSWERED ON THE 16TH JULY, 2019

PROVISION OF IRRIGATION TO FARMS

3845. SHRI P.P. CHAUDHARY:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) the acres of land provided water under various schemes related to agricultural irrigation across the country along with the details thereof;
- (b) whether the Government is committed to more agricultural produce per drop;
- (c) if so, the steps taken in this regard so far along with the funds spent therein State-wise; and
- (d) the details thereof?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

(a): The net irrigated area of the country is 68.38 Million ha.

The Pradhan Mantri Krishi Sinchayee Yojana (PMKSY) was launched during the year 2015-16 by amalgamating ongoing schemes Accelerated Irrigation Benefit Programme, Integrated Watershed Management Programme, On Farm Water Management (Micro Irrigation) with the motto of 'Har Khet Ko Paani' for providing end-to-end solutions in irrigation supply chain, viz. water sources, distribution network and farm level applications. The scheme is being implemented in various States of the country. The components of PMKSY are as under:

- i. **Accelerated Irrigation Benefit Programme (AIBP):** To focus on faster completion of ongoing Major and Medium Irrigation projects including National Projects. Implemented by Department of Water Resources, River Development & Ganga Rejuvenation.
- ii. **PMKSY-Har Khet Ko Pani (HKKP):** Source augmentation, distribution, ground water development, lift irrigation, diversion of water from water plenty to water scarce areas, repair, restoration, renovation of traditional water bodies. Implemented by Department of Water Resources, River Development & Ganga Rejuvenation.

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- iii. **PMKSY-Watershed Development (WDC):** Focuses on development of rainfed portions of the net cultivated area and culturable wastelands. Activities include ridge area treatment, drainage line treatment, soil and moisture conservation, rain water harvesting, nursery raising, afforestation, horticulture, pasture development, livelihood for asset less persons, etc. Implemented by Department of Land Resources.
- iv. **PMKSY-Per Drop More Crop (PDMC):** Focuses on enhancing water use efficiency at farm level through Micro Irrigation technologies viz. Drip and Sprinkler Irrigation. Implemented by Department of Agriculture, Cooperation & Farmers Welfare (DAC&FW).

(b) to (d): DAC&FW encourages the farmers to take advantage of PMKSY-PDMC by wide publicity through press & print media, publication of leaflets/booklets, organization of workshops, exhibitions, farmer fairs, information on State/Government of India web portals etc. In addition, Indian Council of Agricultural Research (ICAR) imparts training and organizes field demonstrations through Krishi Vigyan Kendras (KVK) to educate farmers for promotion of Micro Irrigation.

The Government provides financial assistance @ 55% for small and marginal farmers and @ 45% for other farmers for installation of Drip and Sprinkler systems under the scheme. In addition, some States provide additional incentives for encouraging farmers to adopt Micro Irrigation. Further, 25% higher unit cost have been taken into calculation of subsidy for the North Eastern and Himalayan states and 15% higher for States with low penetration of Micro Irrigation for larger adoption of systems by the farmers under the scheme.

State wise details of Central Assistance released under PMKSY- PDMC is Annexed.

Annexure

Rs. in Crore

S.No.	State	2015-16	2016-17	2017-18	2018-19
1	Andhra Pradesh	206.47	308.69	517.10	520.00
2	Bihar	28.60	21.60	12.50	27.91
3	Chhattisgarh	20.30	44.80	55.00	43.39
4	Goa	0.30	0.80	0.00	1.20
5	Gujarat	213.05	274.00	300.00	272.50
6	Haryana	34.97	27.00	14.01	27.41
7	Himachal Pradesh	7.60	8.50	19.25	26.00
8	Jharkhand	14.97	30.70	25.00	10.00
9	Jammu & Kashmir	4.87	5.40	3.00	7.80
10	Karnataka	213.12	229.00	385.00	372.03
11	Kerala	8.53	0.00	25.00	4.00
12	Madhya Pradesh	161.74	121.10	150.00	132.56
13	Maharashtra	107.26	305.70	362.50	360.00
14	Odisha	28.70	39.70	48.00	58.00
15	Punjab	43.00	1.18	0.00	9.00
16	Rajasthan	142.84	129.00	107.50	168.48
17	Tamil Nadu	129.78	143.50	369.55	355.00
18	Telangana	111.32	189.00	257.00	122.00
19	Uttarakhand	9.60	15.00	27.20	43.00
20	Uttar Pradesh	37.51	41.40	55.00	87.88
21	West Bengal	4.80	19.90	31.00	40.00
22	Arunachal Pradesh	2.60	2.00	8.30	12.50
23	Assam	5.03	11.00	3.00	30.00
24	Manipur	2.76	3.60	7.50	40.00
25	Meghalaya	1.43	0.00	3.30	12.00
26	Mizoram	3.27	8.10	12.30	27.80
27	Nagaland	2.34	4.50	11.80	35.00
28	Sikkim	4.86	5.40	4.00	55.19
29	Tripura	1.55	0.00	3.75	15.00
30	UTs	2.23	0.00	0.50	0.00
31	HQ	1.33	0.67	1.43	2.73
	Grand Total	1556.73	1991.24	2819.49	2918.38
